

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2153  
ANSWERED ON:07.12.2005  
CONTINGENCY PLAN FOR CONTAGIOUS DISEASES  
Ananth Kumar Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Union Government has prepared any contingency plan to prevent outbreak of contagious diseases in the areas which have been hard hit by the recent rains ;
- (b) if so, the details thereof;
- (c) whether any grant or assistance has been provided to the Government of Karnataka; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (d): Health sector contingency plan to deal with public health situation in the aftermath of floods is circulated to the state Govts. in pre-monsoon period. Guidelines on investigation and control of outbreaks of water borne diseases prepared by National Institute of Communicable Diseases is also sent to the affected States. Depending upon the nature and extent of disaster and on the request of State Government, Ministry of Health and Family Welfare organizes emergency medical relief in terms of providing manpower, essential drugs and consumables to tide over the crisis. Disease surveillance activities are mounted and public health measures are instituted to prevent outbreak of epidemic prone diseases and to contain them if it has to happen.

The flood affected states were assisted by release of funds from Calamity Relief Fund (CRF)/National Calamity Contingency Fund (NCCF). For such purpose central damage assessment teams were deputed to the affected States. Adhoc release of about Rs. 357 crores to Karnataka were made from NCCF.